T.C.P No. 71/(GOA)/2008

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Poysha Fincorp Pvt. Ltd.

V/s

M/s. Blue Coast Hotels and Resort Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.		DESIGNATION	SIGNATURE
1.	NEEDR AHMAD	Res for Comproduct	Jan
	Sreegesh M.K	Adv for RespNo5	
	Sanjna Dua	Adv for Rep 1	Sanjua Dug
Ci.	RAMAL SRIVASIA	to A Asy for R-1	fall

ORDER

TCP 71/111A/NCLT/MB/MAH/2008

At request of the parties, list this matter on 17.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)